

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1067

ANSWERED ON:29.04.2016

Anti-Dumping Duty

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Will the Minister of FINANCE be pleased to state:

(a) whether the Government recognise that many countries impose anti-dumping duty on solar panels from China whereas India doesn't impose such duties;

(b) if so, whether absence of antidumping duty on import of solar panels from China results in market erosion for Indian manufacturers and if so, the details thereof; and

(c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a) & (b):

(i) At present, no anti-dumping duty is applicable on solar panels imported from China. The Directorate General of Anti-dumping and Allied Duties conducts anti-dumping investigations on the basis of applications filed by the domestic industry with prima-facie evidence of dumping of concerned goods in the country, injury to the domestic industry and causal link between the dumping and injury to the domestic industry.

(ii) A petition for imposition of anti-dumping duty on solar panels from various countries including China PR was received in the Directorate General of Anti-dumping and Allied Duties on 18.09.2015. The domestic industry was asked to give complete information in the prescribed format which has not been complied with till date.

(c): To incentivize the domestic manufacturing of solar panels, the Government has extended the following customs and excise duty exemptions/concessions:-

a) Nil basic customs duty on Solar Photovoltaic cells/modules and inputs for their manufacture.

b) Nil excise duty on Solar Photovoltaic cells and parts for use in their manufacture.

c) Nil basic customs duty, Nil CVD and Nil SAD on specified inputs for manufacture of Solar Photovoltaic cells/modules.

d) 5% basic customs duty, Nil CVD and Nil SAD on machinery and components required for initial setting up of solar power/energy projects.

e) Nil basic customs duty, Nil CVD and Nil SAD on specified inputs for manufacture of PV ribbon, Ethylene Vinyl Acetate (EVA) sheet, solar backsheets, which are used for manufacture of solar photovoltaic module.

Concessional 5% basic customs duty on Active Energy Controllers for manufacture of Renewable Power System.
